

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **29.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/851/IB/2020 IN MA/175/2019 IN CP/283/2018
NAME OF PETITIONER : State Tax Officer (Kumbakonam)
NAME OF RESPONDENT : Mr.S.Rajagopal (Liquidator) M/S. Unicare Pharma Ltd
SECTION : Sec.60(5) of IBC

ORDER

Ld. Government Advocate Mr. R.Swarnavel for the Applicant and Mr. Ganesh V. Aranala, Advocate for the Liquidator are present through Video Conferencing Platform.

Ld. Advocate for the Liquidator represents that the Counter to this Application has been filed before this Tribunal. However, Ld. Government Advocate for the Applicant represents that the Counter as filed by the Respondent has not been received.

In the circumstances, we direct the Ld. Advocate for the Respondent to make available a copy of the Counter to the other side at least by way of e-copy to the e-mail ID of the Ld. Government Advocate appearing for the Applicant. Let the same be done in a day or two.

Post this matter on **15.04.2021**.


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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)